

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3387**

**TO BE ANSWERED ON THE 01<sup>ST</sup> JANUARY, 2019/ PAUSHA 11, 1940 (SAKA)**

**LAND DISPUTE BETWEEN MANIPUR AND NAGALAND**

**3387. DR. THOKCHOM MEINYA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that there has been land dispute between the States of Manipur and Nagaland regarding Dzuko Valley;**

**(b) if so, the details thereof;**

**(c) whether any actual demarcation of the valley has been conducted earlier between the two contesting States; and**

**(d) if so, the details thereof and the reaction of the Government thereto?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (d): There is a land dispute between the Mao Council from Manipur and Southern Angami Public Organisation from Nagaland regarding Dzuko Valley. Both sides claim Dzuko Valley as inherited ancestral land. There has been no demarcation of the valley conducted between the two States.**

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